

High Court of Jammu and Kashmir at Srinagar

To

The CPC e-courts,
High Court of J&K, Srinagar.

No:- 5976/2019

Dated:- 07/06/2019

Subject:- Allotment of JO Codes to newly appointed Munsiffs.

Sir,

Please refer your communication No. 1105/CPC/K dated 01.06.2019 regarding the subject cited above. In this regard, please find attached herewith a copy of order regarding seniority of 11 Munsiffs/Civil Judges (Junior Division) appointed recently vide Government Order No. 6064-LD(A) of 2018 dated 03.12.2018 for further necessary action at your end.

Encl. one leaf

Yours faithfully


(Rasal Singh)

Assistant Registrar

rasal